

C.S.P. No. 1065/(MAH)/2017

CORAM:

Present:


SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Intech Surface Coating Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shruti Kelji Sunila Chavan	Adv. for Petitioner	

ORDER

CSP 1065/230-232/NCLT/MB/MAH/2017

CSP 1066/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 24.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)